

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 63

CP/294(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: MR. UTKARSH WARIJ KASLIWAL V/s
MANORS TEXTILES PRIVATE LIMITED

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Gaurav Shrawat, Ld. Counsel for the Petitioner present. Mr. Pooja Gera, Ld. Counsel for the R6 present.
2. Ld. Counsel for the informed that the appeal in another matter is still pending before Hon'ble NCLAT and the same is listed on 15.04.2024.
3. List this matter on 17.05.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)